

CENTRAL ADMINISTRATIVE TRIBUNAL

PATNA BENCH, P A T N A

O.A.NO.: 363 OF 2005

[Patna, this Tuesday, the 23rd Day of August, 2005].

C O R A M

HON'BLE SHRI JUSTICE P.K.SINHA, VICE-CHAIRMAN.
HON'BLE SHRI MANTRESHWAR JHA, MEMBER [ADMN.]

.....
Brajesh Kumar Paswan

Vs.

.....
Union of India & Ors.

Counsel for the applicant. : - N o n e.

Counsel for the respondents.: - Shri A.A.Khan, SC.

O R D E R [ORAL]

Justice P.K.Sinha, VC.:- This application was called twice but no-one appeared to press this application on behalf of the applicant, though Shri A.A.Khan, the learned Standing Counsel for the respondents was present.

2. In view of above, this application stands dismissed for non-prosecution.


[Mantreshwar Jha]/M[A]


[P.K.Sinha]/VC

skj